

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
LOK SABHA**

**UNSTARRED QUESTION NO. 3970.
TO BE ANSWERED ON TUESDAY, THE 25TH MARCH, 2025.**

NATIONAL DEREGULATION COMMISSION

**3970. SHRI DHAIRYASHEEL SAMBAJIRAO MANE:
SHRI SUDHEER GUPTA:
SHRI CHAVAN RAVINDRA VASANTRAO:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) whether the Government proposes to establish a National Deregulation Commission in the upcoming financial year 2025–26;
- (b) if so, the details thereof and the composition of the proposed Commission;
- (c) the salient features of the said proposed Commission;
- (d) the aims and objectives of the proposed Commission;
- (e) whether the Government has constituted any task force for providing inputs regarding formation of the proposed Commission and if so, the details thereof; and
- (f) the manner in which it will be beneficial in 'ease of doing business' on micro, small and medium enterprises accounting for 35.4 percent of manufacturing output of the country?

ANSWER

**वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद)
THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI JITIN PRASADA)**

(a): No

(b) to (f): Do not arise.
